

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SIGARS AND CHEMICALS LIMITED
CIN : L15421TN1987PLC014454
Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
Summary as on 31-10-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of unsecured financial creditors belonging to any class of creditors
 (Annexure-2) (NIL)

Sl No	Name of the Creditor	Details of Claim Received			Details of Claim Admitted					Amount in Rs.		Remarks, if any		
		Date of Receipt	Amount claimed	Amount of Claim admitted	Name of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Released Party	or Voting Share in COC	Amount of Claim	Amount of any mutual dues that may be set off		Amount of claim not admitted	Amount of claim under verification
	NIL													

